

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-07-2024 AT 10:30 AM**

CP (IB) No. 574/7/HDB/2019

AND

Cont. A (IBC) 1/2024 & IA (IBC) 190/2024 in CP (IB) No. 574/7/HDB/2019

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Stressed Assets Stabilisation Fund

...Financial Creditor

AND

Priyaranjani Fibers Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (IBC) 1/2024

Mr D Srinivasa Rao, Applicant in person present through Video Conference.

Learned Counsel Mr VVSN Raju, for Purported contemnors present physically.

Applicant reports ready, whereas the respondent reports not ready.

Matter adjourned to 16.07.2024 for hearing.

IA (IBC) 190/2024

For hearing, matter adjourned to 16.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)